

CENTRAL ADMINISTRATIVE TRIBUNAL,
Nagpur Circuit Bench

OA No. 2041/2021

Date of decision : 19.03.2021

Coram: Dr. Bhagwan Sahai, Member (A)
Ravinder Kaur, Member (J)

Shri Khushal Ananta Gudadhe,
Age: 24 years, Occ: Unemployed,
R/o Qtr. No. 66B/Type-3, Sector-3, Ordnance Factory
Estate, Bhadrawati, Dist. Chandrapur- 442 501.

... Applicant.

(By Advocate Shri M G Burde).

Versus

1. The Director,
Atomic Minerals Directorate for Exploration &
Research, Department of Atomic Energy,
Govt. Of India, AMD Complex, Begumpet,
Hyderabad, Telangana- 500 016.
2. The Regional Director,
Atomic Minerals Directorate for Exploration &
Research, AMD Complex, Civil Lines,
Dist. Nagpur- 440 001.
3. Shri Naveen Kumar,
Application Reference ID: AMD10032968,
Merit No. 3 in UN RESERVED MAIN SELECT- LIST.
4. Shri Ishwar Prajapati,
Application Reference ID: AMD10008136,
Merit No. 4 in OBC MAIN SELECT-LIST.

.. Respondents.

(By Advocate Shri R G Agrawal).

Order (Oral)

Per : Dr. Bhagwan Sahai, Member (A).

Present:

Advocate Shri M G Burde for the applicant.

Advocate Shri R G Agrawal for the respondents.

2. Heard both of them.
3. Shri Agrawal submits that the applicant has

concealed certain material facts of the case in his OA.

4. Shri Burde also concedes concealing of material facts in the OA and, therefore, he seeks permission to withdraw this OA. The OA is dismissed as withdrawn, but in view of suppression of facts with cost of Rs. 5000/- to be deposited by the applicant or his counsel within two weeks from today with National Disaster Relief Fund (NDRF) and thereafter submit proof of it to the Office of the Tribunal.

(Ravinder Kaur)
Member (Judicial)

(Dr. Bhagwan Sahai)
Member (Administrative)

Ram.

JD
05/04/21